

ITEM NO.32

COURT NO.5

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).1305/2015

(Arising out of impugned final judgment and order dated 15-03-2013 in CRP No.5920/2003 passed by the High Court of A.P. at Hyderabad)

THE AUTHORIZED OFFICER LAND REFORMS TRIBUNAL & ANR. Petitioner(s)

VERSUS

MANDAVA UMAMAHESWARA RAO & ORS.

Respondent(s)

IA No.1/2015 - CONDONATION OF DELAY IN FILING

IA No.2/2015 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)
WITH

Diary No(s).17303/2023 (XII-A)

(IA

FOR CONDONATION OF DELAY IN FILING ON IA 127242/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
127244/2023

IA No. 127242/2023 - CONDONATION OF DELAY IN FILING

IA No. 127244/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 12-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. V. Giri, Sr.Adv.
Mr. Sriharsha Peechara, Adv.
Mr. Duvvuri Subrahmanya Bhanu, Adv.
Ms. Pallavi, Adv.
Ms. Kriti Sinha, Adv.

Mr. D.Ramakrishna Reddy, Adv.
Mr. V.Ramakrishna Reddy, Adv.
Mr. Hrithik Manchanda, Adv.
Mrs. D. Bharathi Reddy, AOR

For Respondent(s) Mr. S.Niranjan Reddy, Sr.Adv.
Ms. Palak Arora, Adv.
Mr. Krishna Dev Jagarlamudi, AOR
Ms. Inderdeep Kaur Raina, Adv.
Mr. Aaditya Mishra, Adv.
Mr. Gaurav Sarkar, Adv.

Mr. Anand Padmanabhan R., Adv.

Mr. V. Sridhar Reddy, Adv.
Mr. Swayam Prakash Kashyap, Adv.
Mr. Rohit Jaiswal, Adv.
Mr. Abhijit Sengupta, AOR

Mr. Sadineni Ravi Kumar, AOR

Mr. Sanjay Jain, AOR

Mrs. D. Bharathi Reddy, AOR
Mr. D.Ramakrishna Reddy, Adv.
Mr. V.Ramakrishna Reddy, Adv.
Mr. Hrithik Manchanda, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 07.11.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)